

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2012 & IA-280 of 2012

And

Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 3rd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-1
Ms. Swapna Seshadri,
Amicus Curiae

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-1
Ms. Swapna Seshadri,
Amicus Curiae

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ORDER

The Learned Counsel for the Appellant has finished his arguments up to item no. 22.

Post the matter for making further submissions on **11.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js